

(SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) and (c). A Statement is placed on the Table of the House. (Placed in Library. See No. LT-2809/78).

#### **Steel Plant at Paradeep**

\*71. SHRI GANANATH PRADHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether during his recent visit to West Germany he has received any assurance from the Government of West Germany for technical and financial help for setting up a steel plant at Paradeep;

(b) if so, whether the West German Government will bear the entire expenditure for the project; and

(c) whether Union Government have undertaken any feasibility study for setting up a steel plant at Paradeep and if so, the result of such study?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (c). During my recent visit to West Germany, the possibility of technical and financial cooperation between the German Industry and Financial Institutions and the Steel Authority of India for setting up a shore-based steel plant in India was discussed by me with the leaders of Government and Industry. The location, pattern of financing etc. are still under discussion.

#### **Formulation of Central Legislation for Rural Workers**

\*72. SHRI S. R. REDDY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether there is any proposal under the consideration of Government to take steps towards formulating central legislation for safeguarding the interests of rural workers by constituting a committee consisting of representatives of the States, central trade unions and eminent social work-

ers engaged in welfare work among rural labours; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) and (b). The need for a Central legislation for agricultural workers was discussed at the Special Conference on Rural Unorganised Labour held on 25th January, 1978. Further consultations are being held with the State Governments in the light of the views expressed at the Conference. Following a recommendation of the Special Conference, a Central Standing Committee on Rural Unorganised Labour has been constituted to advise Government *inter alia* on matters relating to the proposed Central legislation for Agricultural Workers. A copy of the Government Resolution constituting the said Committee is laid on the Table of the House. [Placed in Library. See No. LT2810/78]. The endeavour is to complete the process of consultation with the State Governments as early as possible and take into account the views of the State Governments during the deliberations of the Committee.

#### **Villages without Health Centres**

\*73. SHRI SAMAR MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the survey conducted by Birla Institute of Scientific Research in the villages of West Bengal, Maharashtra, Orissa and Punjab which noted that the villages of these States did not possess any health centre even after 30 years of independence; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI